

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 128 of 2015 &
IA NOs. 203 & 204 of 2015

Dated: 20th July, 2015

In the matter of

Samalkot Power Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **6.08.2015.**

COURT MASTER